

ment and H. S. L. to tackle. No action has, therefore, been taken by Government in this respect.

#### Price Control on Cement

\*194. SHRI N.K. SANGHI :  
SHRI PRAKASH VIR SHASTRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state the reasons for not lifting the control over the price and distribution of cement in spite of the categorical statement by Government that all controls over cement would be lifted by the 1st January, 1970 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : The attention of the Hon'ble Members is invited to the statement made by me in this House on 22nd December, 1969.

#### Wheel and Axle and Fish Plate Units of Durgapur Steel Plant

\* 195. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that a proposal to shift the Wheel and Axle and Fish Plate Units of the Durgapur Steel Plant is under the consideration of Government ;

(b) if so, the reasons for such a move and to which place the above Units are proposed to be shifted ;

(c) whether it is also a fact that the Working President of the Hindusthan Steel Workers Union (a unit of the I.N.T.U.C.) has cautioned the Management of the Steel Plant to give up the move to shift any unit from Durgapur as the workers will resist and even resort to total strike ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) No, Sir.

(b) Does not arise.

(c) According to a press report appearing in Amrita Bazar Patrika of 5-1-1970 the Working President at a press conference on 4-1-1970 is said to have cautioned the management.

(d) Does not arise in view of answer to (a).

#### Manufacture of Printing Machinery by Hindustan Machine Tools Ltd.

\*196. SHRIMATI SUSEELA GOPALAN ;  
SHRI UMANATH ;  
SHRI NAMBIAR :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindustan Machine Tools Ltd. has submitted a scheme for manufacturing various items of printing machinery without seeking any foreign collaboration ; and

(b) if so, whether Government have considered the scheme ;

(c) if not, the reasons therefor and when the decision is likely to be taken ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (c) . A proposal to enter into a collaboration agreement with Messrs. Societe Nebiolo of Italy to take up manufacture of a wide range of printing machinery including Automatic Letter Presses, Offset Presses and Paper Cutting Machines has been submitted by Hindustan Machine Tools Limited to the Government. This proposal is presently under examination.

#### Use of Components made by Small Scale Industries in Large Industrial Units

\*17. SHRI GANESH GHOSH :  
SHRI BHAGABAN DAS :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether, while briefing reporters on the deliberations of the 27th meeting of the Small Scale Industries Board held at Gaubati on the 20th and 21st January, the Deputy Minister for Industrial Development announced at a Press Conference in Delhi on the 23rd January, 1970 that Government had decided to make it incumbent on large industrial units, while giving licences to them, to use components made by the small-scale industries, if they are available in India; and

(b) if so, what is the existing practice; the details of the new decision and when this new decision is expected to be put into practice ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) and (b). The question of demarcating more clearly production of ancillary components in the small scale sector has been engaging the attention of the Government for sometime. In September 1969, an Indian Delegation headed by Shri Bhanu Prakash Singh, Deputy Minister in the Ministry of Industrial Development visited Japan and recommended several measures for assisting ancillary industries in India. One of the measures recommended by them to ensure a healthy growth of ancillary industries was that large scale industrial units should off-load manufacture of parts and components which can be competently produced in the small scale units and that licences to be issued in future should provide clauses to this effect. The Report of the delegation and recommendations pertaining to ancillary industries were discussed at the meeting of the Small Scale Industries Board at Gaubati in January 1970. The consensus of opinion was that, in future, while licensing large scale units, care should be taken to see that parts and components that could be produced in the small scale sector should not be allowed to be produced in the large scale units. This recommendation is being examined by the Government in the light of the Report of the Indian Delegation to Japan. Shri Bhanu Prakash Singh at the Press Conference held on 23rd January 1970 explained the recommendations made by the Small Scale Industries Board and Governments

general attitude towards them. No specific decision, however, has yet been taken in the matter.

### दक्षिण रेलवे में जंजीर खींचने और चोरी की घटनायें

\*198. श्री हुकम चन्द कछवाय : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में दक्षिण रेलवे में जंजीर खींचने के कितने मामले हुए हैं ;

(ख) उक्त अवधि में उक्त रेलवे द्वारा भेजे गये माल की चोरी के कितने मामले दर्ज किए गये हैं ;

(ग) खोज पड़ताल के परिणामस्वरूप बरामद किये गये चोरी के माल का ब्यौरा क्या है तथा इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये हैं ; और

(घ) कितने व्यक्तियों पर मुकदमे चलाये गये हैं, उनमें से कितने व्यक्तियों को सजा दी गई है तथा कितनों पर अभी मुकदमे चल रहे हैं ?

### रेलवे मन्त्री (श्री मन्सा) :

(क) 1968 .... 4,110  
1969 .... 5,579

(ख) वर्ष	दर्ज किए गये मामलों की संख्या
1968 ....	199
1969 ....	87

(ग) 1968 में 224 और 1969 में 80 व्यक्ति गिरफ्तार किये गये। इन गिरफ्तारियों के फलस्वरूप इन वर्षों में क्रमशः 35.5 हजार रुपये और 35.4 हजार रुपये की कीमत का चुराया गया माल, जैसे अनाज, दालें, हेण्डलूम का कपड़ा, अमोनिया, सल्फेट, दियासलाई, निजी सामान आदि बरामद किया गया।